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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

No 21224-21230 /JOTP/Gaz/PDJ West/2023

Dated Delhi the 17/7/23

Copy forwarded for information and necessary action to :-

1. The Judicial Officers concerned, West District, Tis Hazari courts, Delhi.
2. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
3. Dealing official seat, Account Branch, West District, Tis Hazari Courts, Delhi.
4. The PS to Ld Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi for information.
5. For uploading on centralized website through LAYERS.

*Hemani* 17/7/23

(Hemani Malhotra)

Officer Incharge (Judicial Branch), West  
District Judge (Commercial Court)-02

*(Signature)*

Final dt. 14/07/2023

OS  
15/7/23

**HIGH COURT OF DELHI**  
**Shershah Road, New Delhi**

No. \_\_\_\_\_/DHC/Gaz./G-3/2023

Dated:

From

The Registrar General,  
High Court of Delhi,  
New Delhi.

To

The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal-462044 (M.P.)  
[Fax No.0755-2696904, Tel: 0755-2696669]

**Sub: Nominations for Program No P-1348, P-1351, P-1353, P-1354 & P-1357 at National Judicial Academy, Bhopal.**

Sir,

I am directed to refer to your letter No.NJA/Dir./Ac.Prog/2023-24/1450 dated 01.07.2023, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the programme No. P-1348, P-1351, P-1353, P-1354 & P-1357 scheduled to be held in the month of July, 2023 and August, 2023 at National Judicial Academy, Bhopal:-

Prog. No.	Dates of the programme	Programme Name	Names of the nominated officers
P-1348	22.07.2023 & 23.07.2023	National Seminar on Cyber Crime and Electronic Evidence	1. Mr. Virender Singh, CMM, North, Rohini, Delhi 2. Ms. Sonam Singh-I, ACMM, South-East, Saket, New Delhi
P-1351	05.08.2023 & 06.08.2023	National Seminar on Stress Management	1. Mr. Pawan Singh Rajawat, ADJ, West, THC, Delhi 2. Mr. Rajinder Kumar, ADJ, North-West, Rohini, Delhi
P-1353	12.08.2023 & 13.08.2023	Workshop on Medical Forensics	1. Mr. Satish Kumar, ASJ, North, Rohini, Delhi 2. Mr. Manish Khurana, ASJ, West, THC, Delhi
P-1354	19.08.2023 & 20.08.2023	National Seminar on Court and Case Management	1. Ms. Purva Sareen, ADJ, South, Saket, New Delhi 2. Mr. Sachin Gupta, ADJ, West, THC, Delhi
P-1357	26.08.2023 & 27.08.2023	National Seminar on Constitutional and Administrative Law	1. Mr. Gaurav Rao, ADJ, New Delhi District, PHC, New Delhi 2. Mr. Deepak Wason, ADJ, South-East, Saket, New Delhi

PD&S3(w)  
14/07/2023

Vinay

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Yours Sincerely,

(Vinay Sharma)  
Assistant Registrar (Gaz.-IB)  
for Registrar General

R.G.

WS-1237  
7-7-23



# NATIONAL JUDICIAL ACADEMY INDIA

Justice A. P. Sahi  
Director

Ref.: NJA/Dir./Ac.Prog./2023-24/1450  
Dated: 1<sup>st</sup> July, 2023

Dear Chief Justice,

**Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2023-24 from July, 2023 to May, 2024 [P-1348 to P-1408]**

The 8<sup>th</sup> meeting of the National Judicial Academic Council (NJAC) was held on 13.05.2023 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Calendar of NJA for 2023-24 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Calendar for NJA for the Academic Year 2023-24.

A copy of the approved Academic Calendar for the AY: 2023-24 is enclosed herewith. (Annexure-1). The detailed Calendar and joining instructions for the participants has been up-loaded on the NJA website for the AY: 2023-24. Nominations are required for the participation of High Court Judges as well as Judicial Officers for their respective programmes.

The NJA would be grateful if you could kindly nominate two (2) Justices / Judicial Officers, from your High Court for the regular programmes (except special events) to be held during July, 2023 to May, 2024 in the academic year 2023-24.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region, CEELI programmes (SE-06, SE-08, SE-12 & SE-13), training of trainers programme (P-1403) and other special events only whereafter nominations would be needed.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm regards,

Yours sincerely,

*A.P. Sahi*

(Justice A.P. Sahi)

DELHI HIGH COURT  
Gazette Branch

Diary No. 2726  
Dated 11/7/23

Hon'ble Mr. Justice Satish Chandra Sharma  
Chief Justice  
Delhi High Court  
New Delhi - 110003

JR(6743-7B) Sd/- Regdurgs  
11/7/23

*[Signature]*  
7.7.23

88/Rs  
11/7/23

Copy to: 1. The Registrar General, Delhi High Court, Delhi.  
2. The Director (Academics), Delhi Judicial Academy, New Delhi - 110 078.

Campus : Bhadbhada Road, Suraj Nagar P.O. Bhopal - 462044 (M.P.) India  
Registered Office : Supreme Court of India, Tilak Marg, New Delhi - 110 001 (India)  
Tel.: +91 755 2696766 / Fax : + 91 755 2696904 / Email : director.nja@nja.gov.in Website : www.nja.gov.in

R.G.  
11/7/23

S 305  
No. \_\_\_\_\_/DHC/Gaz./G-3/2023

Dated: 14/07/2023

1. Copy along with copy of letter dated 01.07.2023 of the Director, National Judicial Academy forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers under their respective control accordingly and ask them to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-
  - (i) The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
  - (ii) The Principal District & Sessions Judge, North-West District, Rohini Courts, New Delhi.
  - (iii) The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
  - (iv) The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
  - (v) The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
  - (vi) The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.



(Vinay Sharma)  
Assistant Registrar (Gaz.-IB)